COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1085 OF 2018 IN DFR NO. 2307 OF 2018

Dated: 28th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab Energy Development Agency (PEDA) Versus Punjab State Electricity Regulatory Commission & Ors.			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aadil Singh Boparai Mr. Gulabh Singh Mr. Sunil Chaudhary	

Counsel for the Respondent(s) :

<u>ORDER</u>

Issue notice on IA No. 1085 of 2018 and also on additional affidavit filed by the Appellant for explaining the delay in filing the appeal, to the Respondents returnable on 20.09.2018. Dasti, in addition, is also permitted.

List this matter on 20.09.2018.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member